


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE ~~CUM~~ ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

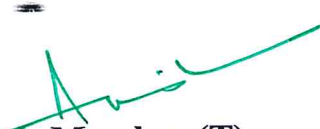
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	-	For hearing	Rule-4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRAVEEN Y.D	petitioner	
	9591737272		

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. For filing objections and for reporting settlement, time extended finally till 12/12/2017.

  
**Member (T)**

  
**Member (J)**